

**GOVERNMENT OF INDIA  
MINISTRY OF COOPERATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 624  
ANSWERED ON 03<sup>rd</sup> FEBRUARY, 2026**

**National Cooperation Policy, 2025**

**624. Shri Jashubhai Bhilubhai Rathva:**

Will the Minister of Cooperation (**सहकारिता मंत्री**) be pleased to state:

- (a) whether the Government has identified specific legal and regulatory gaps across States/UTs that necessitate amendments to their respective Cooperative Societies Acts for achieving the objectives outlined under the National Cooperation Policy, 2025;
- (b) if so, the details thereof;
- (c) whether any timeline has been set for achieving real-time integration of State-level cooperative databases with the National Cooperative Database (NCD), if so, the details thereof; and
- (d) the steps being taken to promote inclusivity in the cooperative sector, particularly regarding the participation of women, youth, SC/ST members and weaker sections?

**ANSWER**

**THE MINISTER OF COOPERATION  
सहकारिता मंत्री (SHRI AMIT SHAH)**

- (a) No Sir
- (b) Nil, in view of the (a) above.
- (c) The Ministry of Cooperation (MoC) developed a standard API (Application Programming Interface) for States to fetch the entire data of cooperative societies of the State from the NCD portal to their respective RCS portals, and shared the Standard API Specification Document and database schema with States on 27.05.2025. Subsequently, the Ministry shared a document on Push APIs (End Point APIs) for live, event-driven data pushing from RCS portals to the NCD Portal, enabling real-time updates and new registration data, on 22.09.2025. To further clarify the process, an advisory along with a comprehensive checklist was issued to all States / UTs on 14.11.2025. As per the integration plan,

States/UTs need to ensure the development of reverse/pull API at their end and complete RCS computerization in accordance with the checklist for successful integration with the NCD portal. As of 20.01.2026, the States of Rajasthan, Chhattisgarh, Bihar, and Mizoram have completed integration with the NCD portal.

(d) The Following steps have been taken to ensure greater participation of women, youth, Scheduled Castes/ Scheduled Tribes and vulnerable sections in the Cooperative sector-

1. The Multi-State Cooperative Societies (MSCS) (Amendment) Act & Rules, 2023 have been notified on 03.08.2023 and 04.08.2023, respectively to strengthen governance, enhance transparency, increase accountability and reform electoral process, etc.in the Multi State Cooperative Societies by supplementing existing legislation and incorporating the provisions of Ninety-seventh Constitutional Amendment.

To increase the representation of Women and Scheduled Castes/Tribes in the boards of Multi-State Co-operative societies, provision for reservation of two seats for women and one seat for SC or ST in the Board of multi-State cooperative societies have been made.

2. Provisions have also been made to make the membership of Primary Agricultural Credit Societies (PACS) more inclusive and broad-based, giving adequate representation to women and Scheduled Castes/Scheduled Tribes. So far, 32 States/UTs have adopted Model Bye-laws or their existing bye-laws are in line with Model Bye-laws.

3. National Cooperative Development Corporation (NCDC) is taking multiple steps to enhance the participation of women, youth, Scheduled Castes/Tribes and other vulnerable sections in the cooperative sector, which are detailed as under:

I. NCDC operates dedicated schemes such as Nandini Sahakar, Swayam Shakti Sahakar, Ayushman Sahakar and Yuva Sahakar, which provide concessional finance, interest subvention and start-up support to women-led, youth-led, SC/ST and innovative cooperatives. The details are as under:

i. During 2024-25, assistance of ₹1,355.61 crore was disbursed to women cooperatives benefiting over 41 lakh women members. Cumulatively as on 31.03.2025, NCDC has disbursed financial assistance of ₹7,781.97 crore for the development of cooperative societies exclusively promoted by women.

ii. Schemes for SC/ST cooperatives provide support for marketing, working capital and infrastructure creation, during FY 2024-25, an amount of ₹0.18 crore was disbursed to SC cooperatives and ₹29.63 crore to ST cooperatives. As on 31.03.2025, cumulative disbursements of ₹323.52 crore for SC cooperatives and ₹5308.02 crore for ST cooperatives.

Further, NCDC supports weaker section cooperatives in fisheries, livestock, handloom, sericulture and labour sectors, benefiting lakhs of members which includes SC, ST, Women members. NCDC has introduced sector-specific schemes and focused products to align with the evolving needs of the cooperative sector, with special emphasis on women empowerment, digitization of cooperatives, and rural healthcare.

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